

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)

Item No. 120
IA No. 2476/23

And
CP (IB) No. 10/Chd/Hry/2023

IN THE MATTER OF:
Meghalaya Cement Ltd.

... **Petitioner-Operational
Creditor**

Versus

RCC Infraventures Ltd.

... **Respondent-Corporate
Debtor**

Under Section: 9, IBC 2016
Rule: 11 of NCLT, 2016

Order delivered on 30.01.2024

CORAM:
SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Mr. Saimon Farooqui with Mr. Eeshan Panday,
Advocates.

For the Respondent : Mr. Karan Kaushal, Advocate.

ORDER

IA No. 2476/23

This is an application filed by the petitioner-Operational Creditor under Section 195(1)(b)(i) of CPC, 1973 read with Section 193 of Indian Penal Code, 1860 read with Rule 11 of the NCLT Rules, 2016 to initiate criminal proceedings against the respondent-corporate debtor and also to strike off its right to file reply in the main petition. It is stated by the learned counsel for the respondent-corporate debtor that they have filed their reply and a cost of Rs.5,000/- has already been paid to the 'NCLT Bar Association, Chandigarh'. Learned counsel for the respondent-corporate debtor is directed to place on record the receipt of the same within one week.

January 30, 2024
Mukta

Reply on behalf of the respondent-corporate debtor has been filed vide diary No.02893/2 dated 30.10.2023. The same is taken on record. As reply has been filed by the learned counsel for the respondent-corporate debtor therefore, IA No.2476/2023 has become infructuous and disposed of accordingly.

CP (IB) No. 10/Chd/Hry/2023

A date is requested by the learned counsel for the Petitioner-Operational creditor for filing rejoinder. Let the same be filed within two weeks with a copy in advance to the counsel opposite. Last opportunity is granted. Let short written submissions be filed if any, at least one week before the next date of hearing by exchanging copies of each other. List on 07.03.2024.

Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)

Sd/-
(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)